

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 15745/2018

SATYA PRAKASH DUBEY

Petitioner(s)

VERSUS

THE DEPUTY DIRECTOR OF EDUCATION & ORS.

Respondent(s)

Date : 25-04-2019 These matters were called on for hearing today.

For Petitioner(s) Mr.Umesh Dubey,Adv.
Mr. Manoj K. Mishra, AOR

For Respondent(s) Mr. Ankur Yadav, AOR
Mr.Krishna Kumar Yadav,Adv.
Mr. Ujjwal Pandey,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.4 has already filed counter affidavit.

Service is complete qua respondent No.3 but no one has entered appearance on his behalf.

Ld.counsel for the petitioner is directed to take fresh steps for effecting service upon respondent Nos.1 & 2 within four weeks as prayed for.

List the matter again on 26.09.2019.

RAJESH KUMAR GOEL
Registrar

SB